

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

OA-878/96

Order dated 20.12.02

On 21.28.94

Copies of order prepared for counsel for both sides.

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80/6/40m
(5)

Put up before the next available division bench along with the other two cases in OA 202/97 and CP 29/95. The disposal of reply OA-388/95 be also linked up with the case as ordered earlier.

Member G

Order dated 28.09.04

By filing memo dated 28.09.04 Dr. M.R. Panda, Ld. Counsel appearing for the petitioners has disclosed that the applicant had expired on 05.09.04. Heard. Mr. V.B. Mohapatra, Ld. Sr. Standing Counsel for the respondents.

In view of the fact that the applicant is no more, the O.A. 878/96 and O.A. 202/97 are disposed of. The C.P. 89/95 in the circumstances stands dropped.

Vice-Chairman

Member (J)